

12.00 NOON

(MR. DEPUTY CHAIRMAN *in the Chair*.)**PAPERS LAID ON THE TABLE****Outcome Budget (2014-15) of the Ministry of External Affairs**

विदेश मंत्री तथा प्रवासी भारतीय कार्य मंत्री (श्रीमती सुषमा स्वराज) : महोदय, मैं 2014-15 के वर्ष के लिए विदेश मंत्रालय के परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

I. Statement showing reason for not laying papers of KMRCL, Kolkata**II. MoU between Government of India and HPL**

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. Statement showing reasons for the delay in laying the Annual Report and Audited Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2011-12.

[Placed in Library. See No. L.T. 102/16/14]

- II. Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2014-15.

[Placed in Library. See No. L.T. 246/16/14]

I. Notification of the Ministry of Social Justice and Empowerment**II. Report and Accounts (2012-13) of Dr. Ambedkar Foundation, New Delhi and related papers****III. Outcome Budget (2014-15) of the Ministry of Social Justice and Empowerment**

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चन्द गहलोत) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy (in English and Hindi) of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment) Notification No. G.S.R. 776 (E), dated the 12th December, 2013, publishing the Prohibition of Employment as Manual Scavengers and their Rehabilitation Rules, 2013, under sub-section (3) of Section 36 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

[Placed in Library. See No. L.T. 10679/15/14]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 228/16/14]

III. Outcome Budget, for the year 2014-15, in respect of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment and Department of Disability Affairs).

[Placed in Library. *See* No. L.T. 227/16/14]

I. Notification of the Ministry of Environment, Forest and Climate Change

II. Report and Accounts (2012-13) of National Tiger Conservation Authority and Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers

III. Outcome Budget (2014-15) of the Ministry of Information and Broadcasting

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 402 (E), dated the 14th February, 2014, notifying the species of plants and animals which are on the verge of extinction for the state of Punjab, under sub-section (3) of Section 63 of the Biological Diversity Act, 2002.

[Placed in Library. *See* No. L.T. 113/16/14]

II. (i) A copy each (in English and Hindi) of the following papers, under Section 38T of the Wild Life (Protection) Amendment Act, 2006:—

- (a) Annual Report and Accounts of the National Tiger Conservation Authority, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. *See* No. L.T. 282/16/14]